

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 12.12.2019

ORDER NO. 269 of 2019

Hon'ble President is pleased to partially modify the roster order no. 201 of 2019 for CESTAT, Mumbai constituting Bench as follows:

1. On 16.12.2019 at 2:30 p.m. Sh. S. K. Mohanty, Hon'ble Member (J) and Sh. Sanjiv Srivastava, Hon'ble Member (T) will hear the following ROM:

C/M.A./86146/2019 in C/86950/2016

2. On 17.12.2019 at 2:30 p.m. Sh. S. K. Mohanty, Hon'ble Member (J) and Sh. Sanjiv Srivastava, Hon'ble Member (T) will hear the following ROM:

C/ROM/85496/2019 in C/763/2011

By order,



(Bineesh Kumar K.S.)

Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.



Asst. Registrar

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 13.12.2019

ORDER NO. 270 of 2019

Hon'ble President is pleased to partially modify the roster order no. 200 and 255 of 2019 for CESTAT, New Delhi constituting Bench as follows:-

On **13.12.2019** at **10.30 a.m.** Sh. Anil Choudhary, Hon'ble Member (Judicial) and Sh. Bijay Kumar, Hon'ble Member (Technical) will hear Customs, Excise and Service Tax Division Bench matters.

On **13.12.2019** Ms. Rachna Gupta, Hon'ble Member (Judicial) will hear Single Member Bench matters after Anti Dumping matters are over.

By order,



(Bineesh Kumar K.S.)

Registrar

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Asst. Registrar